

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
(IB)-626(ND)2020

IN THE MATTER OF:

M/s. All That Jazz Event & Entertainment ... Applicant/Petitioner
Private Limited
Versus

BW Business World Media Private Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 23.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 26.02.2021.



(T.S SINGH)
COURT OFFICER